

**HIGH COURT OF JUDICATURE AT ALLAHABAD
MODIFICATION**

DATED: ALLAHABAD: February 22, 2013

No. 59 / DR(S)/2013

The name, "Sri **Ravindra Nath Yadav**" in Court's Notification No. 58/DR(S)/2013 dated 21.02.2013 be read as "Sri **Ravindra Nath Dubey**".

BY ORDER OF THE COURT,

Sd/-
**(ANANT KUMAR)
REGISTRAR GENERAL**

No. 69 / DR (S)/ 2013, Dated: Allahabad: February 22, 2013

In continuation of Court's endorsement no. 68/DR(S)/2013 dated 21.02.2013, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Allahabad. (Information available on E-mail).
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Allahabad. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**